

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CrI.MP No. 5067/07 & 5068/07 In CRIMINAL APPEAL NO(s). 1478 OF 2004

BABU Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

CrI.MP No.5067/07 (Appln. for grant of parole)

CrI.MP No. 5068/07 (Appln. for exemption from filing O.T.)

Date: 18/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. T.Raja,Adv.

For Respondent(s)

Mr. Javed Muhammad Rao,Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 20.4.2007.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master